

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 122  
IA No. 14/JPR/2024  
CP No. (IB)- 81/95/JPR/2022  
Under Section 95 of IBC, 2016

**In the matter of:**

**State Bank of India**

... Applicant/Creditor

**Versus**

**Shri Rajendra Kumar Maheshwari (PG to CD M/s Suzuki Textiles)**

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

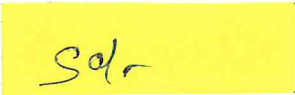
For the Applicant : Ankit Jain, PCS

For the Respondent : Saumil Sharma, Adv.

**ORDER**

**IA No. 14/JPR/2024**

Heard Mr. Ankit Jain, PCS appearing on behalf of the RP. Mr. Saumil Sharma, Adv. appearing on behalf of Respondent, seeks time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the matter on 11.06.2024.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

May 14, 2024